

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 111 of 2020**

**IN THE MATTER OF:**

**Rita Kapur**

**...Appellant**

**Versus**

**Invest Care Real Estate LLP & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ranvir Singh, Advocate.**

**For Respondent: Mr. Vivek Sinha and Mr. Vivek Malik,  
Advocate for R-1 and R-3.**

**O R D E R**  
**(Virtual Mode)**

**18.08.2020**      Heard both the sides in Full. 'Judgment' is Reserved.

The Learned Counsels appearing for the respective parties are directed to submit their 'Notes of Written Submission' containing not more than three pages together with the 'Compilation of Judgments', if any, within one week from today.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**